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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI****Date of Decision: 13.11.2017**

+ ITA 967/2017

THE PR. COMMISSIONER OF INCOME TAX-CENTRAL-1  
..... Appellant

versus

SUNDEEP GUPTA

..... Respondent

And connected matter:

+ ITA 968/2017

Present: Mr. Ruchir Bhatia with Mr. Puneet Rai &  
Mr. Gaurav Khetarpal, Advs. for appellant.  
Mr. Ved Jain with Ms. Rano Jain, Mr. Pranjali  
Srivastava & Ms. Devina Sharma, Advs. for  
respondent.**CORAM:****HON'BLE MR. JUSTICE S. RAVINDRA BHAT****HON'BLE MR. JUSTICE SANJEEV SACHDEVA****S. RAVINDRA BHAT, J.(ORAL)**The appeals are dismissed. For detailed judgment, the decision  
in ITA No.967/2017 dated 13.11.2017 may be referred to.**S. RAVINDRA BHAT, J****SANJEEV SACHDEVA, J****NOVEMBER 13, 2017/kks**